

BY E-MAIL/SPECIAL MESSENGER

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/94/3651/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Geeta Baishya Changkakati
Principal Judge, Family Court
Dhubri, Assam.

Dated Guwahati, the 17th July, 2019.

Sub:- Commuted leave along with station leave permission.

Ref:- Letter No F.C. XII-1-2018/310/E dtd. 16.07.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for commuted leave for 6(six) days w.e.f. 18.07.2019 to 23.07.2019, along with station leave permission, with your allotted official vehicle, at your own cost, w.e.f. the afternoon of 17.07.2019 (after court hours) till the morning of 24.07.2019, has been granted /~~rejected~~, subject to submission of medical documents.

Further, you are requested to hand over charge of your court and office to the Counsellor, Family Court, Dhubri, before proceeding on leave.

Yours faithfully,

3653

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/3652-1A, dated 17.07.19

Pdgn

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.

2. The Systems Analyst, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)